

Loss to Jute Industry due to Strike

4109 SHRI VINODHAI B. SHETH:
Will the Minister of INDUSTRY be pleased to state:

(a) the approximate loss to Industry caused by strike in Jute Industry;

(b) whether other countries like China and Bangladesh have partially captured foreign market in Jute in view of the strike; and

(c) what steps Government propose to take to put an end to such strikes?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI JAGDAMBI PRASAD YADAV): (a) Loss of production due to strike in Jute Industry is estimated at 1.29 lakh tonnes valued at about Rs. 69.81 crores.

(b) No specific report to this effect has come to the notice of the Government.

(c) The Industrial Relations Machinery, both at the Centre and in the States, continues to make efforts to minimise work-stoppages, through informal mediation, conciliation, adjudication or arbitration, as necessary under the existing statutory provisions and voluntary arrangements.

Finalization of list of Central Sectt. Officers for promotion as Deputy Secretaries

4110. SHRI MOHAN LAL PIPIL:
SHRI PIUS TIRKEY:
SHRI G. M. BANATWALIA:
SHRI SHANKESHINHJI VAGHELA:
SHRI MUKHTIAR SINGH MALIK:
DR. BIJOY MONDAL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether in a recent press conference he pinpointed delays in effect-

ing promotions as one of the principal causes of frustration among Government servants;

(b) if so, is he aware that the list of Central Secretariat Officers for promotion as Deputy Secretaries during the year July, 1978—June, 1979 which, in all propriety, should have been announced in July, 1978 has not yet been finalised; and

(c) whether he would direct his Ministry to finalise the list by Middle of March, 1979?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE MINISTRY OF LAW, JUSTICE & COMPANY AFFAIRS (SHRI S. D. PATIL): (a) Instructions have recently been issued by the Ministry of Home Affairs to all the Ministries/Departments of the Govt. of India that there should be no delay in selecting officers for promotion and that the Recruitment Rules should be finalised quickly so as to avoid *ad-hoc* promotions.

(b) and (c) The work regarding the preparation of the Select List for 1978 is in progress and the list is expected to be finalised by the end of next month.

False Currency Notes Workshop in Kutch District

4111. SHRI ANANT DAVE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether in Gujarat State in Kutch District near village Naidhatrana a workshop of false currency notes was found working;

(b) whether any persons were arrested;

(c) whether it has come out in a local paper that huge amount of false notes are printed; and

(d) whether this investigation is going on by local police or by CBI?